

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.32
C.P. (IB) No.30/BB/2024

IN THE MATTER OF:

Mrs. Poorna Chandra	...	Petitioner
Vs.		
M/s. Surabhi Chits Ltd.	...	Respondent

Order under Section 9 of IBC, 2016

Order delivered on 29.04.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner	:	Ms. Laxmi Menon
For the Respondent	:	Shri Akshay Kumar Jain

ORDER

1. Heard the Ld. Counsel for the Petitioner and Respondent.
2. The Counsel appearing for the Respondent submits that he has e-filed the Vakalath and objection and seeks permission to file physical copy today and the same is permitted. List the matter on **31.05.2024**

Sd/-

(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Sd/-

(K. BISWAL)
MEMBER (JUDICIAL)